

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
JODHPUR BENCH, JODHPUR

ORDER SHEET

APPLICATION No. of

Applicant(s): Respondent(s) :

Advocate for

Applicant(s) :

Respondent (s) :

Notes of the registry	Orders of the Tribunal
	<p><u>OA No.290/00457/2014</u> <u>Date of Order : 28.01.2016</u></p> <p>Mr. S.P.Singh, counsel for the applicant. Mr.K.S. Yadav, counsel for the respondents.</p> <p>Learned counsel for the respondents submits that the termination notice served on the applicant has been withdrawn by the respondents and therefore the grievance raised by the applicant set at rest. Accordingly, the OA is disposed of with no order as to costs.</p>


[Ms. Praveen Mahajan]
Administrative Member


[Dr.K.B. Suresh]
Judicial Member

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